

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-6/1999/12551/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abdul Hakim,
Member, MACT No. 3,
Kamrup (M), Guwahati, Assam.

Dated Guwahati the

^{4th} ~~December~~ ^{January}, 2024

Sub: **Restricted holiday.**

Ref:- Your letter No. MACT-3/2023/793 dtd. 20.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **restricted holiday on 22.12.2023, alongwith station leave permission, from the morning of 22.12.2023 till the morning of 26.12.2023.** The Member, MACT No.1, Kamrup (M), Guwahati, Asam and in his absence, the Member, MACT No. 2, Kamrup (M), Guwahati, Assam and in his absence, the District & Sessions Judge, Kamrup (M), and in her absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-6/1999/12552-12555/dated, 04-01-2024

Copy to :

1. The District & Sessions Judge, Kamrup (M).
2. The Member, MACT No.1, Kamrup (M), Guwahati, Assam.
3. The Member, MACT No. 2, Kamrup (M), Guwahati, Assam.
- ✓ 4. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)